

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:285

ANSWERED ON:13.12.2005

REVIEW OF ICDS

Patel Shri Jivabhai Ambalal;Sonowal Shri Sarbananda

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the details with regard to the achievements of Integrated Child Development Scheme (ICDS) during the last three years;
- (b) whether the Government periodically review the scheme;
- (c) if so, the details of the last three reviews;
- (d) whether any irregularity in the implementation of the scheme has come to the notice of the Government on the review of the Scheme;
- (e) if so, the action taken in this regard;
- (f) whether the Government has taken any action with regard to UNICEF observation on the pace of implementation of the scheme; and (g) if so, the details thereof alongwith the reaction of the Government thereto?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH)

(a),(b),(c),(d),(e),(f) &(g) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a),(b),(c),(d),(e),(f) &(g) OF LOK SABHA STARRED QUESTION NO.285 FOR 13.12.2005 REGARDING REVIEW OF ICDS BY SHRI JIVABHAI AMBALAL PATEL AND SHRI SARBANANDA SONOWAL.

(a): There has been significant progress in the implementation of Integrated Child Development Services (ICDS) Scheme during the last 3 years both, in terms of increase in number of operational projects and Anganwadi Centres (AWCs) and coverage of beneficiaries as indicated below:-

	No. of operational projects	No. of operational AWCs	No. of school nutrition education beneficiaries	No. of Supplementary pre-school beneficiaries
31.03.2003	4903	600391	387.84 lakh	188.02 lakh
31.03.2004	5267	649307	415.08 lakh	204.38 lakh
31.03.2005	5422	706872	484.42 lakh	218.41 lakh
31.07.2005	5632	741038	494.80 lakh	230.87 lakh

(b) & (c) Review is a continuous process and necessary action is also taken, from time to time, to improve the effectiveness of the Scheme. In the recent past, Govt. has taken major decisions such as sanction of 456 new projects and 1.88 lakh new Anganwadi

Centres, enhancement of financial norms and sharing of cost of supplementary nutrition, inclusion of non- BPL families in the list of beneficiaries eligible for supplementary nutrition etc. The implementation of the Scheme is also reviewed with the State Governments/UT Administrations from time to time. The issues discussed in the last three review meetings held in July, September and December 2005, inter alia, included universalisation of Integrated Child Development Services (ICDS) Scheme with quality, operationalisation of all pending ICDS projects and Anganwadi Centres, strengthening of supplementary nutritional support; Enhancing quality-outreach for children under three years; convergence with the govt. schemes related to health, education, drinking water, monitoring and evaluation mechanism etc.

(d): No, Sir.

(e): Does not arise.

(f): No such observation by the UNICEF has come to the notice of the Government.

(g): Does not arise.